

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1684 OF 2018**  
**IN**  
**DFR NO. 4577 OF 2018**

**Dated: 17<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Chikkahalli Solar Power Project & Anr. ...Appellant(s)  
Vs.  
Bangalore Electricity Supply Company ...Respondent(s)  
Limited & Anr.**

Counsel for the Appellant(s) : Mr. Shubharanshu Padhi  
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Sidhant Kohli  
Ms. Garima Jain  
Ms. Lakshmi Rao  
Mr. Balaji Srinivasan for Caveator, R-1

**ORDER**

**IA NO. 1684 OF 2018**  
***(Appl. for Urgent listing )***

We have heard learned counsel for the applicant/appellant. For the reasons stated in the application, the application is disposed of.

List the matter on **03.01.2019**. In the meanwhile, Respondents are directed not to precipitate in the matter till next date of hearing.

**(S. D. Dubey)**  
**Technical Member**

*Pr/pk*

**(Justice Manjula Chellur)**  
**Chairperson**